

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt(RJS)/67/2026

Date: 05.05.2026

WHEREAS, disciplinary proceedings under Rule 16 of the Rajasthan Civil Services (Classification, Control and Appeal) Rules, 1958 is under contemplation against Shri Manendra Sharma (RJ00887), an officer in Senior Civil Judge Cadre, presently posted as Additional Chief Judicial Magistrate No.3, Jodhpur Metropolitan, Jodhpur.

NOW, THEREFORE, Hon'ble the Acting Chief Justice, in exercise of the powers conferred by Rule 13 of the Rajasthan Civil Services (Classification, Control and Appeal) Rules, 1958 read with Full Court Resolution dated October 30, 1971 hereby places said Shri Manendra Sharma (RJ00887), Additional Chief Judicial Magistrate No.3, Jodhpur Metropolitan, Jodhpur under suspension with immediate effect.

During the period of suspension, Shri Manendra Sharma (RJ00887), Additional Chief Judicial Magistrate No.3, Jodhpur Metropolitan, Jodhpur shall be paid subsistence allowance as per Rules, and his headquarters during the period of suspension will be at District & Sessions Court, Jaipur Metropolitan-I, Jaipur.

BY ORDER


REGISTRAR GENERAL

No.Estt.B2(iii)/42/2026/2058

Date: 05.05.2026

Copy forwarded to the following through e-mail for information and necessary action:-

1. the Secretary to the Law Minister, Govt. of Rajasthan, Jaipur
2. the Principal Secretary to the Govt., Law Department-cum-Legal Remembrance, Rajasthan, Jaipur
3. the Secretary to the Govt. of Rajasthan, GAD(Gr.2), Jaipur
4. the Secretary, Lokayukta Sachivalaya, Jaipur
5. the Accountant General, Rajasthan, Jaipur
6. the Registrar (Vig.)/(Admn.)/(Rules)/(Class.), Raj. High Court, Jodhpur
7. the Registrar-cum-Principal Secretary to Hon'ble the Acting Chief Justice, Raj. High Court Bench, Jaipur.
8. the Registrar (Admn.), Raj. High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur Bench through P.S., Member Secretary, Raj. State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur
9. the District & Sessions Judge, Jodhpur Metropolitan, Jodhpur/Jaipur Metropolitan-I, Jaipur.
10. Shri Manendra Sharma (RJ00887), presently posted as Additional Chief Judicial Magistrate No.3, Jodhpur Metropolitan with the direction to report immediately at Jaipur before District & Sessions Judge, Jaipur Metropolitan-I, Jaipur and not to leave the Jaipur headquarter without obtaining prior permission of the District & Sessions Judge, Jaipur Metropolitan-I, Jaipur.
11. The Director, Rajasthan State Judicial Academy, Jodhpur
12. Treasury Officer, Jodhpur/Jaipur.
13. P.S. to Hon'ble Judges at Jodhpur.
14. In-charge, Computer Cell , Raj. High Court, Jodhpur / Bench Jaipur.

Personal files/all Administrative
Sections/Leave Clerk/
Jr. Accountant of RJS Section


REGISTRAR GENERAL